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**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 530 of 2023**

IN RE:

Anuj Kumar ... Applicant
Versus
State of Uttarakhand & Ors. ... Respondents

Original Application No. 495 of 2023

IN RE:

Modh. Amjad & Anr ... Petitioners
Versus
State of UP & Anr. ... Respondents

INDEX

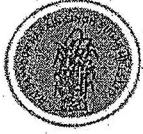
Sr. No.	Particulars	Court fee	Pages
1.	Details of Corporate Social Responsibility (CSR Contribution by Respondent No. 7 & 8) for the Financial Year 2022-23.		1 - 3
2.	Compliance status Report dated 12.03.2024 by Respondent No. 7 & 8 against letter No. UKPCB/HO/Gen-187-717/2024/1473 dated 23.02.2024		4 - 30
3.	Compliance status Report dated 12.03.2024 by Respondent No. 7 & 8 against letter No. UKPCB/HO/Gen-187-717/2024/1474 dated 23.02.2024		31 - 38

Respondents

Delhi
Dated: 15.03.2024



Manish Jain & Vikash Kumar Verma
Advocates for Respondents
Chamber No. 222, Civil Side,
Tis Hazari Courts, Delhi - 110054
Email: manish.bk09@gmail.com
9911092646, 7042983890



Grams : SUGAR LHAKSAR
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 GST No.05AAACR0924M1ZH
 CIN : U74899DL-1932PLC000208

Rai Bahadur Narain Singh Sugar Mills Ltd.

LAKSAR – 247 663 (Distt. Haridwar), Uttarakhand

RAI BAHADUR NARAIN SINGH SUGAR MILLS LTD.			
DETAIL OF CORPORATE SOCIAL RESPONSIBILITY (CSR) EXPENSES FOR THE FINANCIAL YEAR 2022-23 (UPTO 31.03.2023)			
S.No	PARTICULARS	Amount (Rs)	Total Amount (Rs)
1	CSR amount required to be spend as per Companies Act, 2013	95,33,000	95,33,000
2	Amount spent towards CSR Activities as per below given detail:		
	RBNS EDUCATION PROGRAM		11,46,934
	,-School Expenses:		
	a) Education Expenses	9,17,834	
	b) Misc.expenses on students	29,100	
	,-Beti Bachao Beti Padhao	2,00,000	
	RBNS SOCIAL CAUSES PROGRAM		18,04,447
	,-SDM Laksar (Development of Play Ground Near Kisan Intermediate college)	1,00,000	
	,-Vaidik Gausala Trust Laksar	51,000	
	,-Contribution Toward Volleyball Tournament	1,15,000	
	,-Gramin Kalyankari Simity Against Distribution of 100 Blanket	25,000	
	,-Distribution of Blankets & foods items	3,79,993	
	,-Promoting rural sports	15,000	
	,- Donation for Samuhik Kanya Vivah	11,000	
	,-Shahi Export Pvt. Ltd. (Har Ghar Tiranga)	5,03,750	
	,-Sanitizer/Spray in Laksar Market, Kehra, Mill Campus	2,22,700	
	,- Pesticide Issue	3,81,004	
	RBNS RURAL DEVELOPMENT PROGRAM		66,80,490
	TOTAL Capital Out lay for Construction and repair of Drain		
	,-Drain Nala work in Laksar Town done till close of the year	16,54,350	
	,-Repair to town drain nala	8,59,755	
	,- cwip nala work amount transferred to separate unspent csr account	41,66,385	
	RBNS ENVIRONMENT SUSTAINABILITY PROGRAM		49,500
	,-Contribution Toward Adevrtisement for Stop Singal Use Plastic	49,500	
		96,81,371	96,81,371
3	Total	96,81,371	96,81,371
4	Balance as on 31.03.2023 (1-3)	-1,48,371	-1,48,371

M/S

EXISTING SOCIAL DEVELOPMENTAL ACTIVITIES WITH EXPENDITURES

Social Developmental activities: Company has already spent over Rs. 1.02 Crores on social developmental activities during FY 2018-2021. Company has contributed in the fields of soil, water & energy conservation, skill and livelihood development, social development, health etc.

Details of expenditure in past 3 years:

Programme	2018-19	2019-20	2020-21
Environment (Energy Conservation)	110000	121000	105000
Community (Skill training and Livelihood)	1000000	600000	500000
Social Development	1848000	951488	2350000
Health	205000	230000	625000
Soil & Water Conservation	0	0	200000
Programme Execution Cost	364000	525000	509000
Total	3527000	2427488	4289000

EXTENT OF SOCIAL DEVELOPMENTAL ACTIVITIES

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Program	Activities	Nos. Achieved	Villages Covered	No. Of beneficiaries
<i>Soil and Water Conservation</i>	Village Pond	1+1	3	3000
	(15000M3 water Storage capacity)			
<i>Energy conservation and Climate change Mitigation</i>	Solar Lanterns	800	7	4000
	LPG facilitate	2	3	10
	ODF Awareness	50	3	250
<i>Social Development</i>	General Health Camps	6	5	850
	Eye Check Up Camps	7	3	960
	Clean Cooking Households	2 Villages	3	850
	School Whitewash	8	5	1680
	School Sanitation Blocks	2	3	730
	School Playground	1	1	340
	National/International Days celebrate	20	7	340
<i>Livelihood and Skill Training</i>	Village Pond Development	1	1	3000
	SHG Formation and Training	49	7	539
	Digital Literacy Mission (World on wheels Project)	2500	50	2200



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Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref.No.GM/01/UEPPCB/1129

Dated – 12.03.2024

The Regional Officer
 Uttarakhand Pollution Control Board,
 Irrigation design building campus
ROORKEE

NGT MATTER

Subject:- In the matter of OA No.530 of 2023 titled as {Anuj Kumar Vs. State of Uttarakhand & Ors" and OA No.495 of 2023 titled as " Mohd. Amjad & Anr. Vs. State of Uttarakhand & Ors."

Dear Sir,

This has reference to your letter No. UKPCB/HO/Gen-183-717/2024/1473 dated 23.02.2024 and our letter No.GM/01/UEPPCB/1103 dated 27.02.2024 orders passed by Hon'ble NGT and joint committee undertook inspection dated 14-15 Sept, 23 and 11-12 Dec, 23, Pointwise compliance of recommendation are as under:-

S. NO.	Inspection of September 14-15, 2023	
i.)	AS the unit having a colony of Approx 100 houses from which approximately 40 KLD of sewage is generated hence, the unit shall install STP of adequate capacity for treatment of domestic sewage.	The unit has installed and commissioned 3 Nos. (15 KLD each) Sewage Treatment plant(STP) (Photo Enclosed) Annexure-I
ii.)	Unit shall construct boundary wall behind ETP to demarcate it from adjacent Laksar drain.	Unit has construct Boundary wall behind ETP. (Photo copy enclosed) Annexure-II
iii.)	Unit shall carry out adequacy and performance assessment of ETP.	Unit already submitted ETP Validation report by NSI Kanpur as directed by Joint Committee of NGT. (Recived Photo copy enclosed) Annexure-III
iv.)	Unit shall make provision for gravitational flow from aeration tank to secondary clarifier for effective performance of clarifier.	Unit will be make provision for gravitational flow from Aeration tank to secondary clarifier for effective performance of clarifier upto end of June, 2024.





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Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

v)	Unit shall submit irrigation management plan to UKPCB.	Regarding irrigation management plan, we have already written to NSI Kanpur. Unit shall submit irrigation management plan to UKPCB upto end of March, 2024 by National Sugar Institute Kanpur. However we are submitting irrigation management plan.(Copy enclosed.) Annexure-IV
vi.)	Unit shall ensure metering at all treated water consumption and discharge points and accordingly ensure proper record keeping.	Metering provided at the treated water consumption points and accordingly ensure proper record is maintained. (All flowmeter photo enclosed) Annexure-V
2	Inspection of December 11-12, 2023	
i.)	The unit shall maintain the proper record of ash disposal in low lying area.	The unit has maintained the proper record of ash disposal in low lying area and Bio-compost. Annexure-VI
ii.)	Unit must ensure regular water sprinkling in and around the boiler and near bagasse storage area of the unit to minimize the dust dispersion in the ambient environment.	Unit has provided the regular water sprinkling system in and the boiler and near bagasse storage area of the unit to minimize the dust dispersion in the ambient environment.
iii)	The unit shall display board for Hazardous waste storage at the hazardous waste storage area.	The unit already display the board for Hazardous waste storage at the hazardous waste storage area. (Photocopy enclosed) Annexure-VII
iv.)	The unit shall relocate the oil and skimmer belt at appropriate place to collect the entire oil & Grease content of the effluent.	The unit has relocated the oil and skimmer belt at appropriate place to collect the entire oil & Grease content of the effluent. (Photocopy enclosed) Annexure-VIII



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Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

v.)	The unit shall install air mixing system in Equalization Tank for proper hominization of effluent.	The unit has installed air mixing system in Equalization tank for proper hominization of effluent. (Photocopy enclosed) Annexure-IX
vi.)	The unit shall operate primary Clarifier properly to avoid anaerobic condition in the tank.	The unit Primary Clarifier is working satisfactorily .(At the visit time this clarifier gear was under repair)
Vii	The unit shall ensure proper functioning of lime dosing system.	The unit already modify the Lime dosing system for proper functioning.
viii.)	The unit should get evaluation of its ETP for its performace from Expert Insitute Repute/Experts in the field.	Unit already submitted the ETP validation report from NSI Kanpur.(Received Copy enclosed) Annexure-X
ix.)	The unit shall ensure to maintain the discharge norms as notified in the Gazette Notiifcation GSR 35(E) dated 14 th January, 2016.	The unit will be ensured that maintain the discharge norms as notified in the Gazette Notiifcation GSR 35 E dated 14.01.2016.
x)	The unit shall calibrate its OCEMS regularly.	The Unit is being calibrate the OCEMS regularly.
xi)	The unit shall install flowmeter at Borewell, SRS outlet and effluent generation point in the mill.	The unit installed flowmeter at Borewell, SRS outlet and already installed at effluent generation point in the mill. (Photo enclosed) Annexure-XI
Xii	The unit shall install flow meters to quantify the excess condensate utilizing in distillery unit through CPU.	The unit already installed flow meter to quantify the excess condensate utilizing in distillery unit through CPU.



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Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

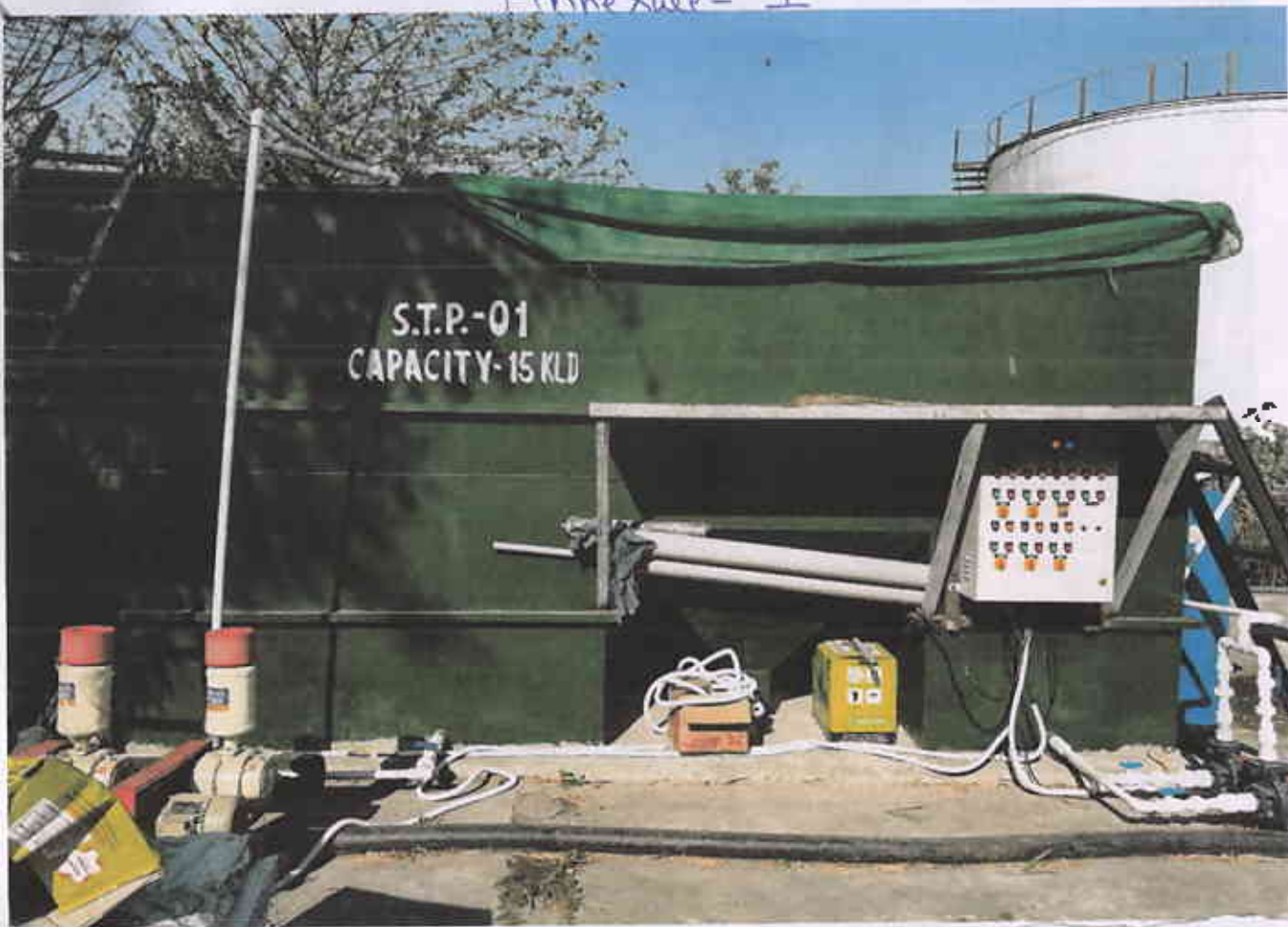
xiii)	It is recommended that the unit shall prepare comprehensive irrigation management plan through reputed government institute/university.	Unit shall submit irrigation management plan to UKPCB upto end of March, 2024 through Reputed govt. Institute.(NSI) However, we are submitting a irrigation management plan. (Copy enclosed) Annexure-XII
xiv.)	The unit shall maintain the proper record of sludge as well as press mud generation and disposal.	The unit is being maintained the proper record of sludge as well as press mud generation and disposal.
xv)	The unit shall ensure proper functioning of SRS unit, so that sulphate may be efficiently removed from the effluent.	The unit will be ensured proper functioning of SRS unit, so that sulphate may be efficiently removed from the effluent.
xvi)	The unit shall maintain Environment, Health & Safety protocols /rules/guidelines to avoid unwanted accidents and organized concerned periodic assessment by the competent authority.	The unit already maintained environment, health & Safety protocols/rules/guidelines to avoid unwanted accidents.
xvii)	The unit maintain water line/pipelines to avoid water leakage.	The unit already maintain waterline/pipelines to avoid water leakages.
xviii)	The unit shall maintain good housekeeping in the unit premises.	The unit already maintained good house keeping in the unit premises.
xix)	The unit shall maintain the record of used/waste oil properly.	The unit already maintained the records of used/waste oil properly.

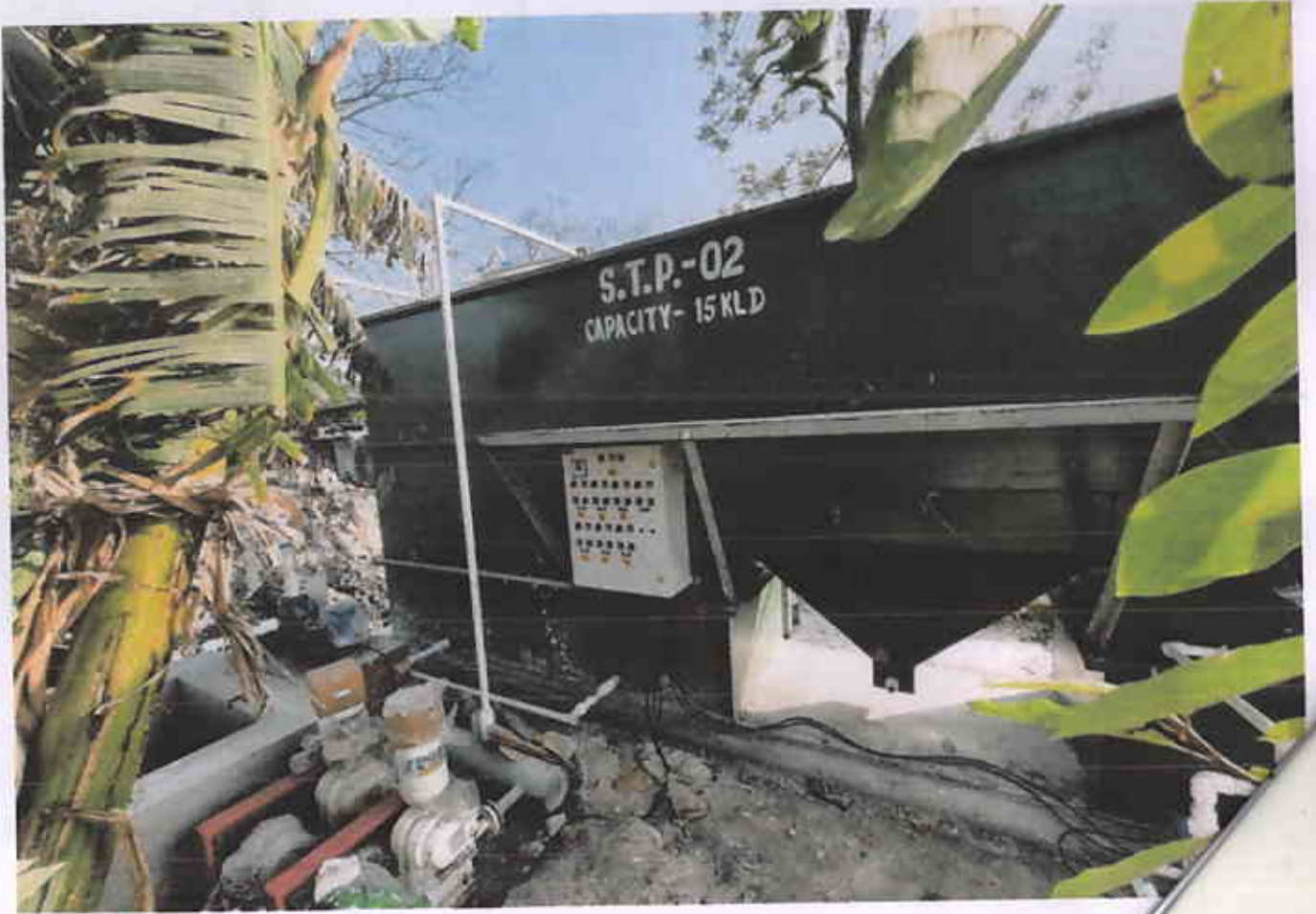
Thanking you,

Yours Faithfully,


 General Managers

Annexure - I









Amnecure II



Annexure III

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Rai Bahadur Narain Singh Sugar Mills Limited
 (Distillery Division)

Laksar - 247663 (Dist. Haridwar) Uttarakhand

पत्रांक सं०: जी.एम./1083

दिनांक - 08.02.2024

श्रीमान क्षेत्रीय अधिकारी,
 क्षेत्रीय कार्यालय,
 उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
 सिंचाई परिकल्प भवन परिसर,
 रुडकी-247667

विषय :- मा० एन०जी०टी० में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

गहोदय,

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैंमेटी द्वारा पारित आदेश व आपके पत्रांक संख्या यूकेपीसीबी/आर.ओ.आर./सा.147(53)/2024/1513, दिनांक 7.02.2024 के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. स्थापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानको के अनुरूप है।

जिसकी रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

भवदीय,

प्रधान प्रबन्धक



संलग्नक- उपरोक्तानुसार

*Annexure - IV and XII***Deputation of Team****From:** laksar.sugar (edprbns@yahoo.com)**To:** nsikanpur@nic.in**Cc:** director.nsi@gov.in**Date:** Friday, 8 March, 2024 at 10:59 am IST**Ref. No.**GM/01/IC/**Dated** – 8.03.2024**To,****The Director****National Sugar Institute,****Kalyanpur,****Kanpur****Dear Sir,**

We are in great need for a irrigation management plan of treated water at the earliest.

Please depute your team at the earliest for irrigation management plan purpose alongwith the fee charges.

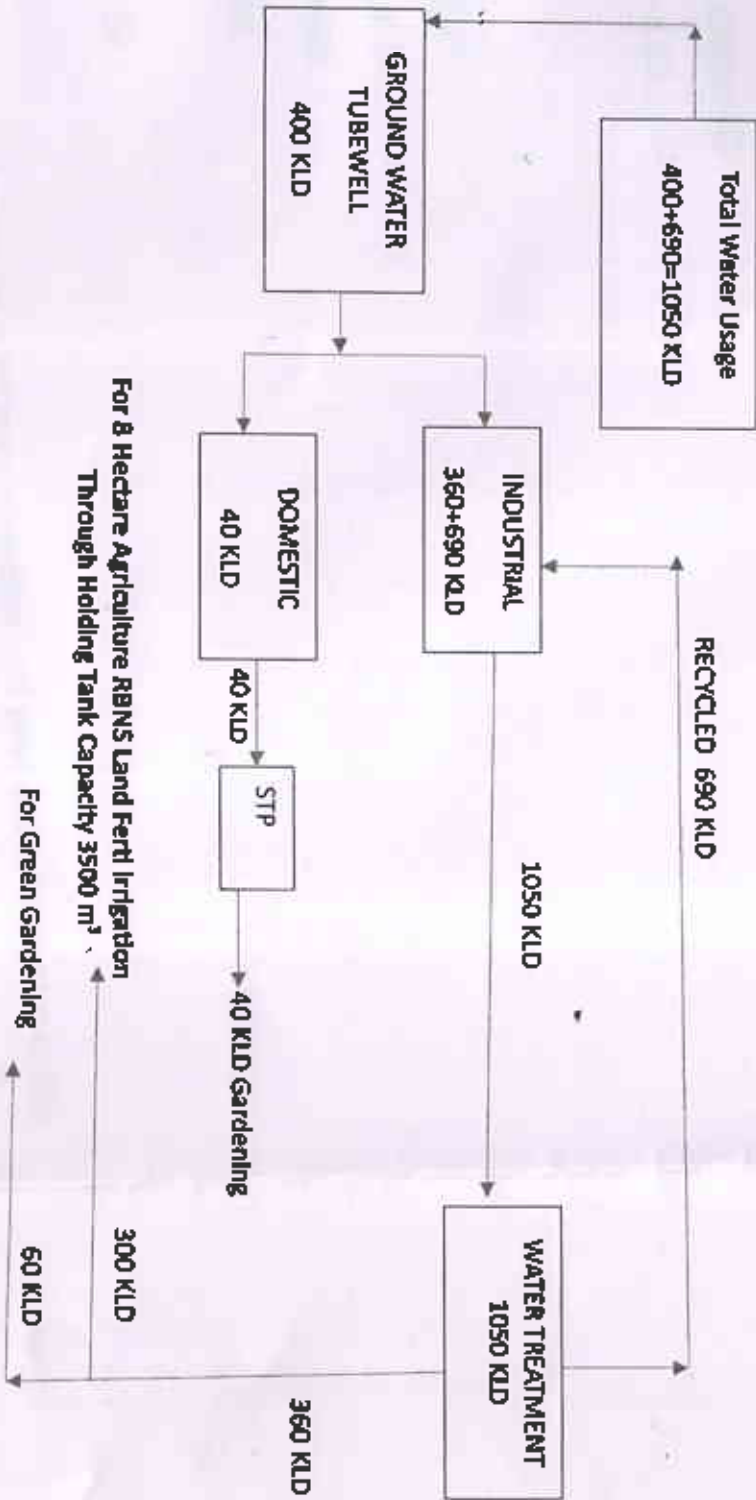
Thanking you,

Yours Faithfully,

General Manager

R.B.N.S SUGAR MILLS LTD., LAKSAR(DISTT- HARIDWAR)

WATER BALANCE FLOW CHART (FERTI IRRIGATION PLAN)





ETP Treated Water Flowmeter



Gardening water flowmeter



Irrigation



Boiler Ash Record

Date	Cane Crush (MT)	Bagasse Generation (MT)	Bagasse Consumption (MT)	Ash Generation (MT)	Ash at Biocompost (MT)	Ash at Low Land RBNS Area (MT)
16.11.2023	2530	710	653	5	0.5	4.7
17.11.2023	4200	1168	978	8	0.8	7.0
18.11.2023	5000	1386	1142	9	0.9	8.2
19.11.2023	5000	1389	1353	11	1.1	9.7
20.11.2023	6600	1831	1524	12	1.2	11.0
21.11.2023	6740	1865	1424	11	1.1	10.3
22.11.2023	6350	1754	1602	13	1.3	11.5
23.11.2023	7570	2098	1774	14	1.4	12.8
24.11.2023	6700	1842	1592	13	1.3	11.5
25.11.2023	7960	2202	1898	15	1.5	13.7
26.11.2023	8130	2250	1848	15	1.5	13.3
27.11.2023	8610	2382	1898	15	1.5	13.7
28.11.2023	8610	2367	1906	15	1.5	13.7
29.11.2023	8940	2441	1924	15	1.5	13.9
30.11.2023	8490	2322	1792	14	1.4	12.9
01.12.2023	8850	2408	1763	14	1.4	12.7
02.12.2023	8610	2344	1705	14	1.4	12.3
03.12.2023	8520	2321	1740	14	1.4	12.5
04.12.2023	8660	2372	1723	14	1.4	12.4
05.12.2023	7980	2173	1673	13	1.3	12.0
06.12.2023	5210	1418	1330	11	1.1	9.6
07.12.2023	8370	2243	1693	14	1.4	12.2
08.12.2023	7720	2069	1580	13	1.3	11.4
09.12.2023	9030	2394	1738	14	1.4	12.5
10.12.2023	9820	2590	1807	14	1.4	13.0
11.12.2023	9130	2415	1704	14	1.4	12.3
12.12.2023	9770	2586	1699	14	1.4	12.2
13.12.2023	9040	2396	1845	15	1.5	13.3
14.12.2023	8100	2138	1814	15	1.5	13.1
15.12.2023	10200	2687	1913	15	1.5	13.8
16.12.2023	9530	2509	1766	14	1.4	12.7

17.12.2023	9930	2610	1786	14	1.4	12.9
18.12.2023	7340	1931	1618	13	1.3	11.7
19.12.2023	10090	2635	1762	14	1.4	12.7
20.12.2023	9790	2560	1707	14	1.4	12.3
21.12.2023	9640	2520	1790	14	1.4	12.9
22.12.2023	9740	2544	1751	14	1.4	12.6
23.12.2023	10110	2642	1714	14	1.4	12.3
24.12.2023	9520	2500	1721	14	1.4	12.4
25.12.2023	9550	2511	1726	14	1.4	12.4
26.12.2023	10120	2660	1753	14	1.4	12.6
27.12.2023	9840	2588	1712	14	1.4	12.3
28.12.2023	8650	2262	1920	15	1.5	13.8
29.12.2023	9210	2408	1978	16	1.6	14.2
30.12.2023	9370	2448	2027	16	1.6	14.6
31.12.2023	9820	2583	1851	15	1.5	13.3
01.01.2024	8150	2145	1650	13	1.3	11.9
02.01.2024	6420	1680	1685	13	1.3	12.1
03.01.2024	7900	2078	1658	13	1.3	11.9
04.01.2024	7270	1930	1611	13	1.3	11.6
05.01.2024	8830	2340	1771	14	1.4	12.8
06.01.2024	8930	2380	1749	14	1.4	12.6
07.01.2024	8980	2394	1757	14	1.4	12.6
08.01.2024	9630	2570	1830	15	1.5	13.2
09.01.2024	7900	2116	1633	13	1.3	11.8
10.01.2024	8820	2338	1741	14	1.4	12.5
11.01.2024	8010	2125	1726	14	1.4	12.4
12.01.2024	7540	2037	1654	13	1.3	11.9
13.01.2024	8500	2300	1713	14	1.4	12.3
14.01.2024	8680	2344	1774	14	1.4	12.8
15.01.2025	6980	1885	1786	14	1.4	12.9
16.01.2024	6550	1779	1680	13	1.3	12.1
17.01.2024	7000	1902	1760	14	1.4	12.7
18.01.2024	5100	1373	1232	10	1.0	8.9

19.01.2024	7530	2034	1654	13	1.3	11.9
20.01.2024	6120	1662	1520	12	1.2	10.9
21.01.2024	6450	1742	1532	12	1.2	11.0
22.01.2024	6060	1638	1511	12	1.2	10.9
23.01.2024	5950	1615	1478	12	1.2	10.6
24.01.2024	6390	1722	1534	12	1.2	11.0
25.01.2024	6140	1674	1471	12	1.2	10.6
26.01.2024	6700	1817	1554	12	1.2	11.2
27.01.2024	7020	1913	1530	12	1.2	11.0
28.01.2024	7380	2027	1568	13	1.3	11.3
29.01.2024	6800	1874	1563	13	1.3	11.3
30.01.2024	7340	2038	1589	13	1.3	11.4
31.01.2024	7380	2052	1565	13	1.3	11.3
01.02.2024	4150	1146	1305	10	1.0	9.4
02.02.2024	4500	1241	1360	11	1.1	9.8
03.02.2024	5530	1525	1453	12	1.2	10.5
04.02.2024	4850	1339	1338	11	1.1	9.6
05.02.2024	3000	839	672	5	0.5	4.8
06.02.2024	4300	1180	960	8	0.8	6.9
07.02.2024	5470	1519	1267	10	1.0	9.1
08.02.2024	5300	1462	1259	10	1.0	9.1
09.02.2024	6410	1781	1500	12	1.2	10.8
10.02.2024	8130	2244	1695	14	1.4	12.2
11.02.2024	8470	2350	1735	14	1.4	12.5
12.02.2024	7860	2237	1696	14	1.4	12.2
13.02.2024	8000	2299	1709	14	1.4	12.3
14.02.2024	6110	1769	1372	11	1.1	9.9
15.02.2024	6670	1953	1460	12	1.2	10.5
16.02.2024	7130	2155	1520	12	1.2	10.9
17.02.2024	7210	2195	1529	12	1.2	11.0
18.02.2024	7250	2191	1562	12	1.2	11.2
19.02.2024	6020	1809	1346	11	1.1	9.7
20.02.2024	7210	2168	1575	13	1.3	11.3

21.02.2024	6250	1874	1445	12	1.2	10.4
22.02.2024	6480	1930	1491	12	1.2	10.7
23.02.2024	6360	1897	1621	13	1.3	11.7
24.02.2024	6980	2069	1687	13	1.3	12.1
25.02.2024	6000	1783	1352	11	1.1	9.7
26.02.2024	5990	1765	1262	10	1.0	9.1
27.02.2024	7130	2085	1496	12	1.2	10.8
28.02.2024	6000	1742	1406	11	1.1	10.1
29.02.2024	5730	1662	1329	11	1.1	9.6

(Proforma for Display Board)

Annexure - III

1. Date of Information update : 12-03-2024
 2. Name of the company (write in bold letters) **R. B. N. S. SUGAR MILL**
 3. Address : **LAKSAR (HARIDWAR)**
 4. Contact person : **BHUVNESH KR** Contact Number:
 Designation : **DY. MGR (ENVIRONMENT)**
 5. Total Capacity / Production **1000 T/Day**

Weeks	Date	Products	Raw Materials Consumption	Wastes
Previous week	From: 11/3/24 To: 17/3/24	2675T	26010MT	64T
Current week	From: 18/3/24 To: 24/3/24	2625T	25570MT	53T

6. Production flow chart indicating points of Waste (Solid, Liquid & gaseous) generation :
 7. Consent under Air Act & Water Act issued on : 28/12/2019, Valid up to : 31/3/24

7. (a) Conditions of waste water discharge:
 (i) Quantity of Effluent generation Per day (KLD): Trade Effluent : 1059 T/Day Non-Trade Effluent
 (ii) Monitoring of ETP/STP :

	Discharge Quantity (KL)	Mode Of Disposal (Drain/sewer/Land)	Type & Capacity of ETP/STP	Type of Treatment in ETP/STP (Primary/Secondary/Tertiary)
ETP	1059 T/DAY	Interruption, Gushing, Rainwater	Tertiary & 250000 (litre/day)	
STP	40 T/DAY	Gushing	MBAR Tertiary 4000 (litre/day)	✓

(iii) Quality of treated Effluent (Specify the relevant pollutant):

Prescribed parameters	pH	TSS	BOD	COD			
Prescribed Limits	5.5-9.0	100	30	250			
Input to the ETP	6.0	120	80	300			
Output from the ETP with Date	7.5	12	15	78			

7. (b) Condition of Air Emissions :

(i) Air Emission & Control Measures :

Capacity of Boiler/ Furnace/TPH/Etc	Fuel Type	Fuel Consumption (Litres or Kg/day)	Air Pollution Control System	Stack Height(s) Meters above ground	Capacity of D.G sets (KVA)
70 & 90	Bitumens	1359091 Kg	WET SCRUBBER	60 METERS	625 1010

(iv) Quality of Air Emission (Specify the relevant pollutants for the industry):

Prescribed parameters	SPM (150 mg/m ³)	SPM		
Prescribed Limits	150 mg/m ³	150 mg/m ³		
Latest Monitoring Results of Air Emission with Date	89 mg/m ³ 29/12/23	924 mg/m ³ 29/12/23		

8. (a) Authorization issued under the Hazardous & Other Wastes (Management & Transboundary Movement) Rules] 2016 issued on Valid upto 31/3/24
 (b) Authorization granted for Hazardous waste generation under the conditions :

SN	Category of waste	Quantity of waste (MT)	Mode of storage	Capacity of remaining Storage (MT)	Final Disposal (Name of Agency)
	Oil & Grease	10-15 kg/day	DRUM	100 Kg	

(c) Use of Hazardous Chemicals :

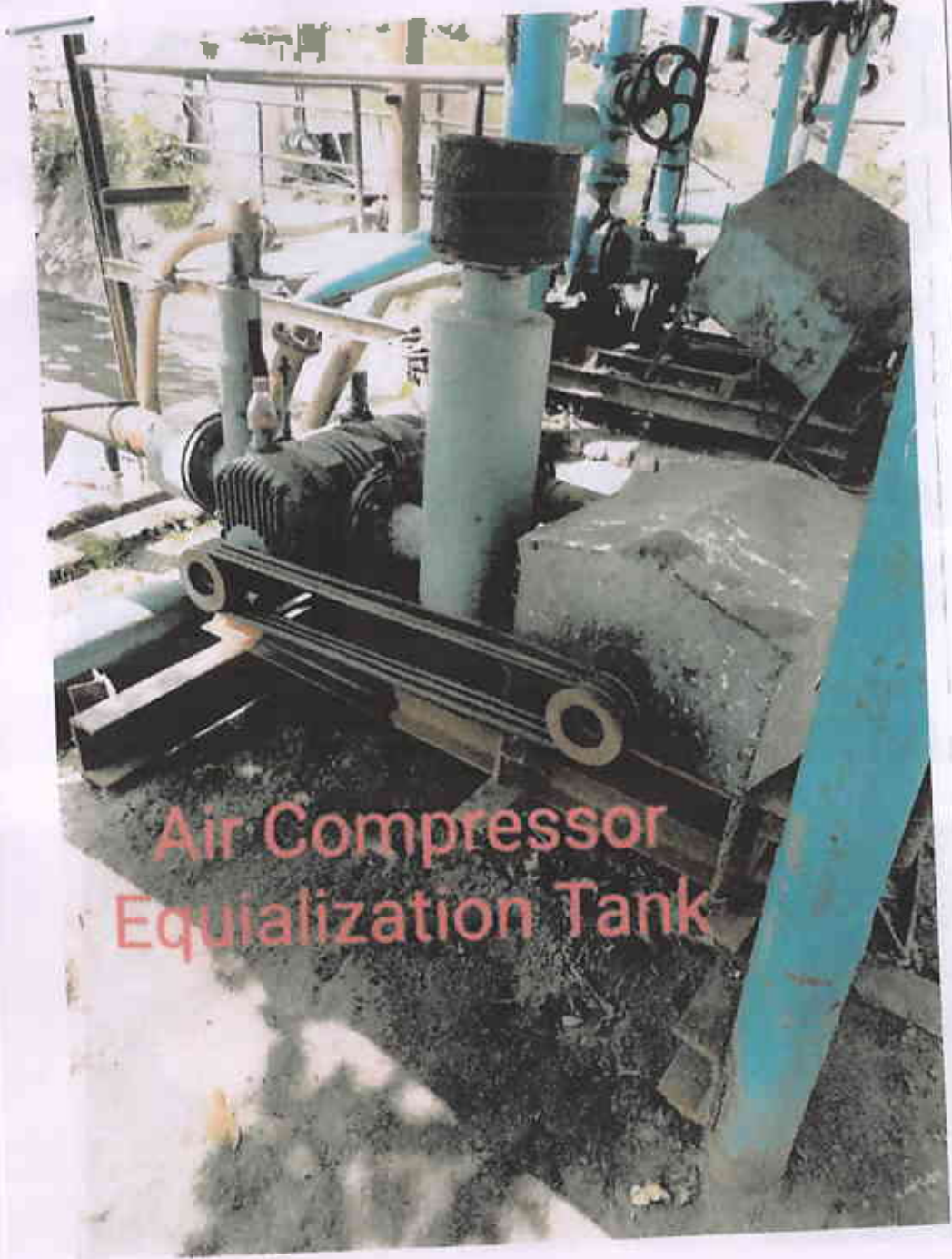
Hazardous Chemicals	Quantity used	Safety Measures for storage

Annexure - VIII



Oil and Grease Skimmer

Annexure IV



Air Compressor
Equalization Tank







Annexure - X

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TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited
(Distillery Division)

(Laksar - 247663 (Distt. Haridwar) Uttarakhand)

पत्रांक सं०: जी.एम./1083

दिनांक - 08.02.2024

श्रीमान क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
सिंचाई परिकल्प भवन परिसर,
रुडकी-247667

विषय :- मा० एन०जी०टी० में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैंमेटी द्वारा पारित आदेश व आपके पत्रांक संख्या यूकेपीसीबी/आर.ओ.आर./सा.। 47(53)/2024/1513, दिनांक 7.02.2024 के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. स्थापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानको के अनुरूप है।

जिराफ्री रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

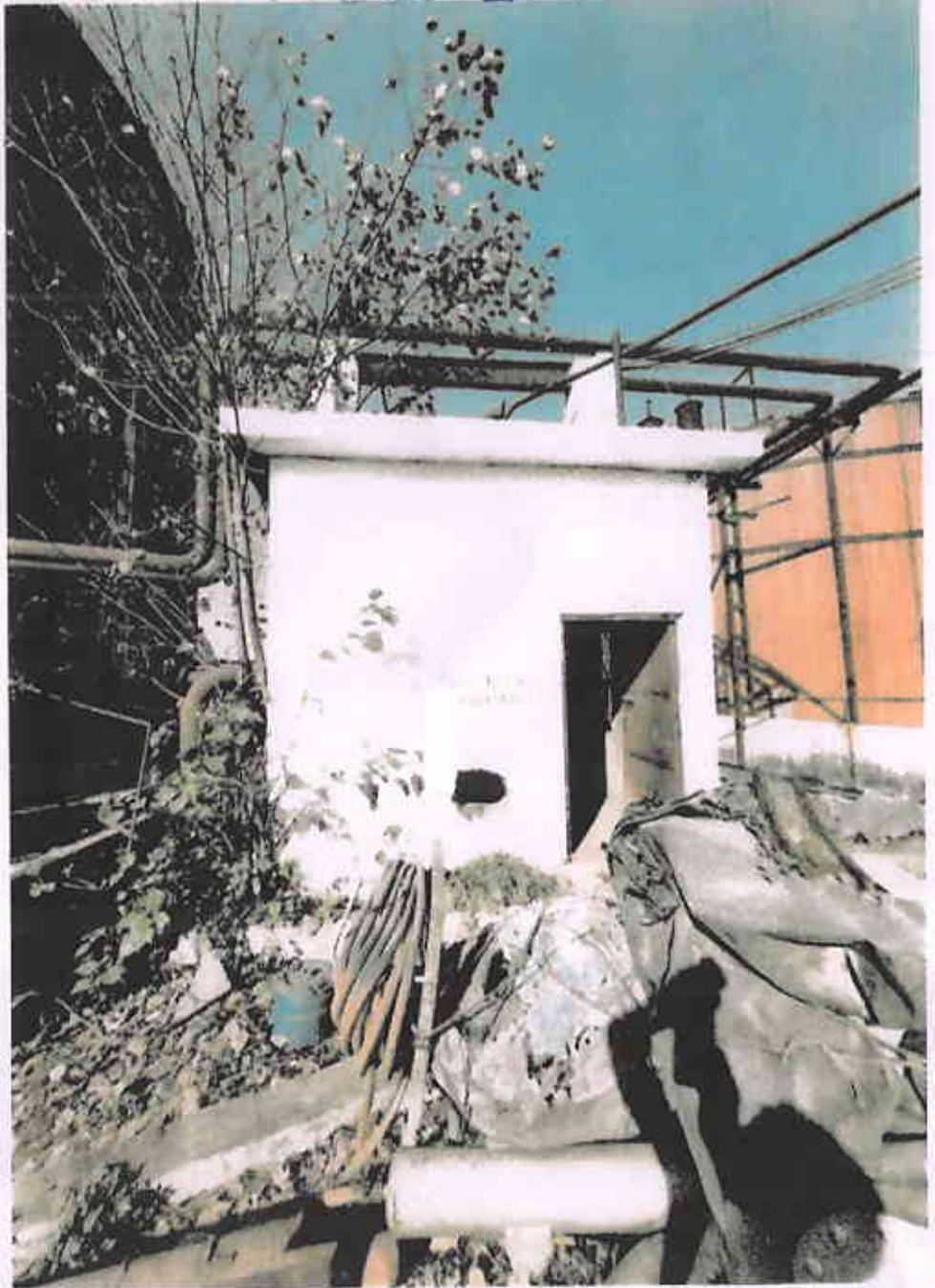
भवदीय,

प्रधान प्रबन्धक



संलग्नक- उपरोक्तानुसार

Annexure - XI







Sugar Mill Borewell



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Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref.No.GM/01/UEPPCB/1128

Dated – 12.03.2024

The Regional Officer,
 Uttarakhand Pollution Control Board,
 Irrigation design building campus
ROORKEE

NGT MATTER

Subject:- In the matter of OA No.530 of 2023 titled as {Anuj Kumar Vs. State of Uttarakhand & Ors" and OA No.495 of 2023 titled as " Mohd. Amjad & Anr. Vs. State of Uttarakhand & Ors."

Dear Sir,

This has reference to your letter No. UKPCB/HO/Gen-183-717/2024/1474 dated 23.02.2024 and our letter No.GM/01/UEPPCB/1102 dated 27.02.2024 and orders passed by Hon'ble NGT and joint committee undertook inspection dated 14-15 Sept, 23 and 11-12 Dec, 23, Pointwise compliance of recommendation are as under:-

S. NO.	Inspection of September 14-15, 2023	
i.)	The unit shall ensure disposal of all spent wash i.e. about 4500 m ³ stores in three lagoons of capacity (1925 m ³ , 1925 m ³ and 1372 m ³) through dryer in environmentally sound manner within two months time and thereafter, shall dismantle all the 3 lagoons.	Unit disposed the lagoons spent wash through Dryer and dismantling work under progress will be completed upto end of June, 2024 except 7 days concentrated spent wash storage Lagoons capacity as per direction of CPCB/UKPCB.
ii)	The unit shall dispose all the stored ready bio-compost and pressmud in bio-compost yard by adapting appropriate scientific method under the supervision of UKPCB within two months.	The Unit sell all the Bio compost upto end of June, 2024 after that unit shall clean the Biocompost area and send the photographic evidence to UKPCB.
iii)	The unit shall prepare adequacy and performance assessment report of ZLD scheme for molasses based distillery as unit has expanded its production capacity from 60 KLPD to 120 KLPD and has installed spray dryers as ZLD system.	The unit already submitted (Received Copy enclosed as Annexure-I)





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Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

iv)	The unit shall make provision under supervision of UKPCB for flow of Laksar drain through the closed conduit pipe line starting from 500 metres upstream (u/s) to 500 meter downstream (d/s) of the unit to rule out any possibility of discharge of treated/untreated effluent into drain.	The unit shall make provision at the earliest to provide the Conduit pipe line/other perfect provision upto end of June, 2024 under supervision of UKPCB for flow of Laksar drain starting from upstream to downstream (within sugar mill & Distillery Premises) of the unit to rule out any possibility of discharge of treated/untreated effluent into drain.
v)	It shall be the responsibility of the unit maintain the quality of Laksar drain at downstream of the unit in synchronization with the quality at upstream of the unit . also unit shall be responsible for the maintenance of the closed conduit pipeline.	The Unit is already maintained the quality of Laksar drain at downstream of the unit in synchronization with the quality at upstream of the unit, also, unit will be responsible for the maintenance of the closed conduit pipe line or other perfect provisions.
vi)	The unit shall comply with ZLD norms as per CPCB direction dated 7.12.2015 issued under section 18(I) (b) of water (Prevention & Control of Pollution)At, 1974.	The Unit already complied with ZLD norms as per CPCB direction dated 07.12.2015 issued under Section 18(1) (b) of Water (Prevention & Control of Pollution) Act, 1974.
vii)	The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-composting and entire spent wash shall be totally disposed through spray dryer.	The unit already complied with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash will be disposed through bio-composting and entire spent wash is being totally disposed through spray dryer.



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Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

2.	Inspection of December 11-12, 2023	
i)	The unit shall install flow meters at the abstraction points on both the bore wells of sugar and distillery unit.	The Unit already installed Borewell water flow meter at the sugar mill and distillery unit at water using point. However unit installed flow meter at the abstraction point (Photo enclosed as Annexure-II)
ii)	The unit shall comply with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash shall be disposed through bio-coposting and entire spent wash shall be totally through spray dryer.	The unit already complied with the consent conditions issued by UKPCB and shall ensure that no fresh concentrated spent wash will be disposed through bio-composting and entire spent wash is being disposed through spray dryer.
iii)	The unit shall consume the concentrate spent wash stored in lagoons of capacity 1925 and 1375 m ³ in dryer in environmentally sound manner thereafter, unit shall dismantle all the 2 lagoons in compliance to the re-recommendations of the joint committee report dated 21.11.2023.	The Unit will consume all the concentrate spent wash stored in Lagoons through Dryer. The Unit shall dismantle the lagoon upto end of June, 2024.. Dismantle work are under progress (Photo enclosed as Annexure-III) except 7 days Concentrated Spent wash storage lagoons capacity as per Direction of CPCB/UKPCB.



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Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

iv)	After completion of the bio-composting cycle, the unit shall sell all the bio-compost and after that the unit shall clean the bio-compost area and shall submit photographic evidence to UKPCB.	The Unit sell all the Bio compost upto end of June, 2024 after that unit shall clean the Biocompost area and send the photographic evidence to UKPCB.
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Thanking you,

Yours Faithfully,


General Manager



Annexure - I

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Rai Bahadur Narain Singh Sugar Mills Limited
 (Distillery Division)

Laksar - 247663 (Distt. Haridwar) Uttarakhand.

पत्रांक सं०: जी.एम./1683

दिनांक - 08.02.2024

श्रीमान क्षेत्रीय अधिकारी,
 क्षेत्रीय कार्यालय,
 उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
 सिंचाई परिकल्प भवन परिसर,
 रुड़की-247667

विषय :- मा० एन०जी०टी० में योजित O.A. NO.495/2023 Mohd Amjad & Anr Vs. State of U.P. Ors के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में।

महोदय,

उपरोक्त विषयक के सम्बन्ध में पारित आदेश दिनांक 14.08.2023 के अनुपालन में गठित संयुक्त कैमेटी द्वारा पारित आदेश व आपके पत्रांक संख्या यूकेपीसीबी/आर.ओ.आर./सा.147(53)/2024/1513, दिनांक 7.02.2024 के निर्देशानुसार एन.एस.आई. कानपुर से शुगर मिल व डिस्टिलरी का E.T.P. सत्यापन करा लिया गया है। एन.एस.आई. टीम द्वारा लिये गये सभी सैम्पल मानकों के अनुरूप है।

जिराकी रिपोर्ट आपके अवलोकनार्थ संलग्न है।

धन्यवाद,

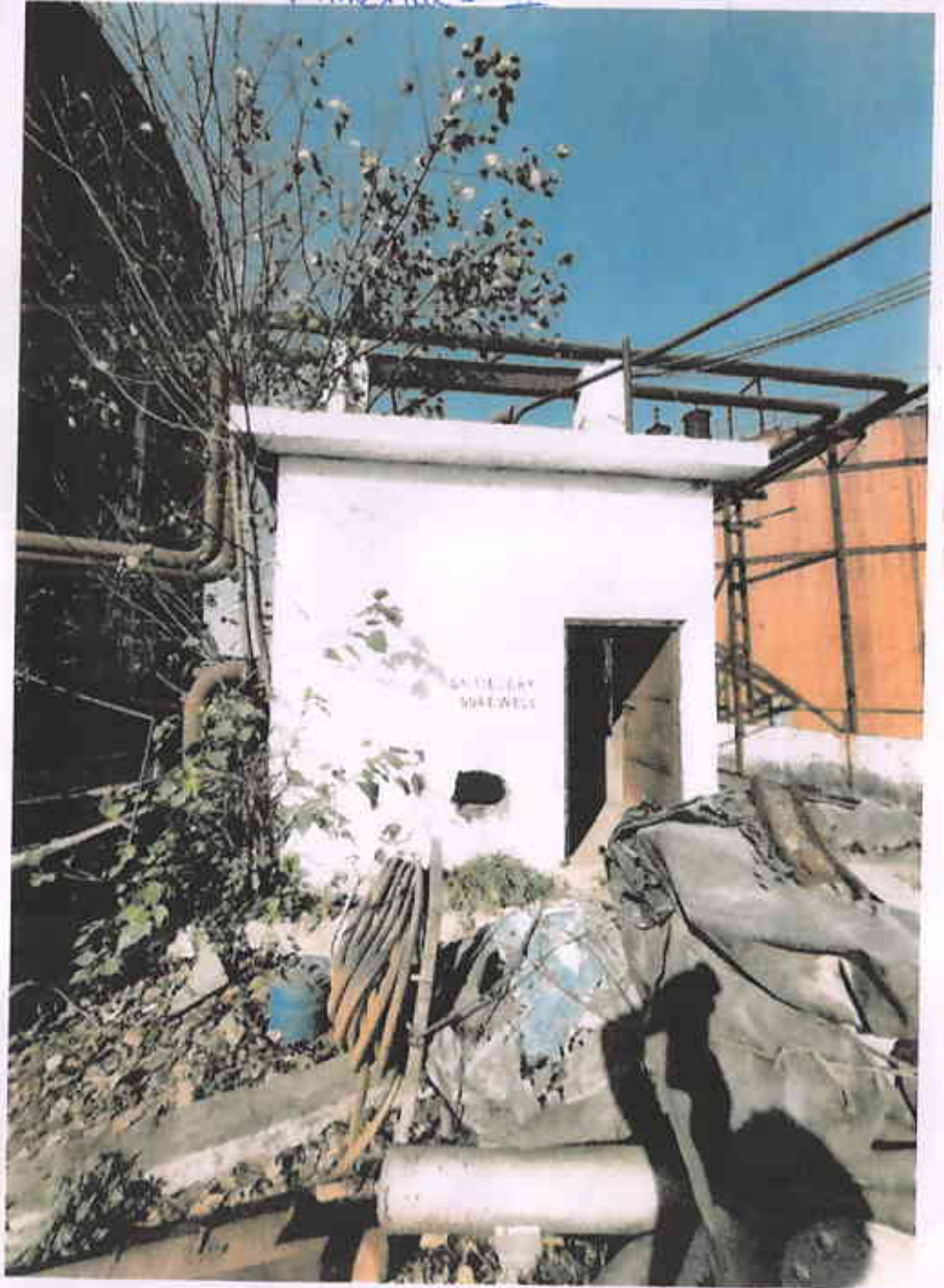
भवदीय,

प्रधान प्रबन्धक



संलग्नक- उपरोक्तानुसार

Annexure - II

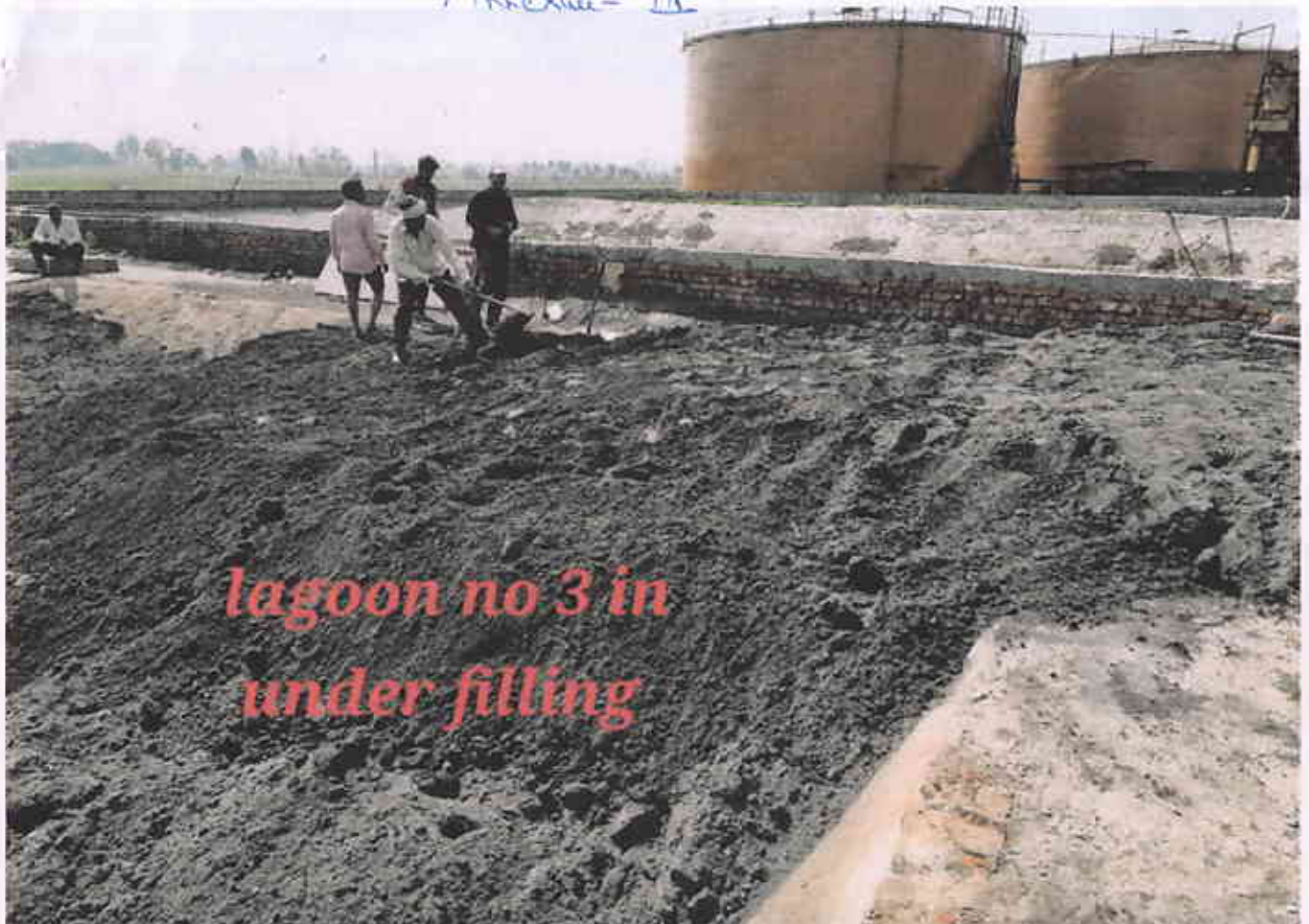




Sugar Mill Borewell



Annexure - II



*lagoon no 3 in
under filling*